

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:167
ANSWERED ON:22.02.2011
FUNCTIONING OF IB MINISTRY
Tewari Shri Manish

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the basic functions of the Ministry of Information and Broadcasting;
- (b) whether the Ministry is administratively and functionally organised;
- (c) if so, the details thereof;
- (d) the number of independent/autonomous organisations under the administrative control of the Ministry;
- (e) the number of employees working for the Ministry throughout the country;
- (f) whether periodic review of the performance of the various branches/autonomous organisations is made;
- (g) if so, whether the Ministry feels that it has been successful in discharging its basic objectives; and
- (h) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

- a) The basic functions of the Ministry of Information and Broadcasting are reflected in the Government of India (Allocation of Business) Rules, 1961. Relevant extract of the Rules is annexed.
- b) Yes, sir.
- c) For discharging its functions, the Ministry is divided into three wings i.e., Information Wing, Film Wing and Broadcasting Wing. Each Wing is headed by a Joint Secretary. All the media units, autonomous bodies and Public Sector Undertakings are grouped under the respective wings and are headed by an officer of sufficiently higher level. Each organisation functions within the sphere of work assigned to it.
- d) 7 (Seven), including Prasar Bharati.
- e) Information is being collected and will be laid on the table of House.
- f) Yes, sir.
- g) Yes, sir.
- h) Periodic review of plan and non-plan activities of the various media units and autonomous organisations under the administrative control of the Ministry is carried out regularly.